

Part – C: Case-wise details of progress

Name of party/account: _____

Name of branch/office: _____

Amount involved

(Rs in lakh) _____

Fraud No : _____

1.	Date of first reporting	<input type="text"/>
2.a	Date of filing recovery suit with Co-op. Court/Court	<input type="text"/>
b	Present position	<input type="text"/>
3.	Recoveries made up to the end of the last quarter (Rs. In lakh)	<input type="text"/>
4.	Recoveries made during the quarter (Rs. In lakh)	<input type="text"/>
	a) From party/parties concerned	<input type="text"/>
	b) From insurance	<input type="text"/>
	c) From other sources	<input type="text"/>
5.	Total recoveries (3+4) (Rs. in lakh)	<input type="text"/>
6.	Loss to the bank (Rs in lakh)	<input type="text"/>
7.	Provision held (Rs in lakh)	<input type="text"/>
8.	Amount written off (Rs in lakh)	<input type="text"/>
9.	a) Date of reporting case to Police/ Investigative agency	<input type="text"/>
	b) Date of completion of investigation	<input type="text"/>
	c) Date of submission of investigation report	<input type="text"/>

10. Details of staff-side action

No.	Name	Design.	Whether suspended	Date of issue of charge sheet	Date of commencement of domestic inquiry	Date of completion of inquiry	Date of issue of final orders	Punishment awarded	Details of prosecution/conviction/acquittal, etc.
1.									
2.									
3.									
4.									

11. Other developments

12. Whether case closed during the quarter

Yes/No

13. Date of closure: